GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†340 ANSWERED ON 05.02.2018

DECLARATION OF WATERFALL SITES IN JHARKHAND AS TOURIST SPOTS

†340. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government proposes to declare waterfall sites in Jharkhand such as Hundru falls, Gautamdhara and Hirni falls as tourist spots;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI K.J. ALPHONS)

- (a): The development, promotion, and identification of new tourism destinations is primarily the responsibility of the State Governments/Union Territory (UT) Administrations. However, Ministry of Tourism provides Central Financial Assistance (CFA) to State Governments/UT Administrations for various tourism projects subject to submission of Detailed Project Reports (DPRs), availability of funds, liquidation of pending utilization certificates against the funds released earlier and adherence to the relevant scheme guidelines.
- (b): Does not arise.
- (c): Does not arise.
